

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): (a) No, Sir. Both general exemptions from Central Excise duty under Rule 8(1) of the Central Excise Rules, 1944 and ad-hoc exemptions under Rule 8(2) ibid are being granted only under orders of the Minister-in-Charge.

(b) Does not arise.

(c) and (d) Most exemption from Central Excise duty are general exemptions under Rule 8(1) of the Central Excise Rules, 1944, which are not related to particular assessee. It would not therefore be practicable to ascertain the amount of exemption availed of by individual firms. However, information regarding the estimated overall revenue loss from exemptions from Central Excise duty granted during 1979-80 and 1980-81 is being collected and will be placed on the table of the Lok Sabha?

(e) Does not arise in view of the reply in para (a).

**Recovery of Income-Tax arrears from M/s. Assam Oil Company Ltd.**

4525 SHRI K. LAKKAPPA:  
SHRI DHARAM DAS SHASTRI:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that huge income-tax arrears are due from M/s. Assam Oil Company Limited and if so, full details thereof;

(b) action taken by Income-tax authorities to recover the dues from them;

(c) if not, reasons therefor; and

(d) action proposed by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): (a) to (d)

The Income-tax demands presently outstanding against M/s. Assam Oil Company Ltd., are as under:

Assessment Year	Gross demand in lakhs of rupees	Date of creation of original demand
1971-72	8.63	14-9-1980
1975-76	4.29	27-11-1978
1977-78	113.53	28-9-1980

The demands of Rs. 8.63 lakhs and Rs. 113.53 lakhs for the assessment years 1971-72 and 1977-78 respectively are disputed in appeal before the Commissioner of Income-tax (Appeals) who has been requested to take up these appeals for disposal on priority basis. The demand of Rs. 4.29 lakhs for the assessment year 1975-76 has crystallised only recently after the rectification of a mistake and the assessee has been asked to pay this demand.

**Power crisis Alloy Steel Plant and Durgapur Steel Plant**

4526. SHRI NIREN GHOSH: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government are aware that the power crisis continues to paralyse Alloy Steel Plant and Durgapur Steel Plant; and

(b) if so, reaction of Government thereto?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b) Inadequate power supply and its poor quality has been a major constraint on the operations of both the Alloy Steel Plant and Durgapur Steel Plant, though of late the power supply has shown improvement. To ensure adequate supply of power to these plants in future, a captive power plant, consisting of two coal-based

generating sets of 760 MW each is being set up at Durgapur. The work is in progress and the first set is scheduled to be commissioned by September, 1982.

### हथकरवा क्षेत्र

4527. श्री मूल चन्द डग्गा: क्या बाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(अ) वर्तमान में देश में हथकरवा क्षेत्र द्वारा उत्पादित कपड़े की कुल लम्बाई कितनी है; उसका राज्यवार कितना उत्पादन हुआ और देश में हथकरवाओं की कुल संख्या कितनी है; और

(ख) सरकार द्वारा कितनी घनराशि इसमें निविष्ट की जा रही है और इस क्षेत्र के विकास के लिए उसका किस तरीके से प्रयोग हो रहा है जिससे गांवों के छोटे जुलाहे आसानी से रोजगार पा सकें और वे सहकारियों के शिकार न बने ?

बाणिज्य मंत्रालय में राज्य मंत्री (श्री खुर्शीद आलम खां): (क) 1979-80 के दौरान हथकरवा क्षेत्र में 2900 मिलियन मीटर होने का अनुमान था और 1980-81 के लिए लक्ष्य 3050 मिलियन मीटर का है। यह अनुमान हथकरवा क्षेत्र के लिए रिस्कीज किये गये कुल हंक यार्न के उत्पाद पर लगाया गया है। चूंकि यार्न सप्लाई के राज्यवार आकड़े उपलब्ध नहीं हैं अतः राज्यवार उत्पादन के आंकड़ों का अनुमान लगाना संभव नहीं है। देश में हथकरवाओं की कुल संख्या 38 लाख कार्गो होने का अनुमान है।

(ख) हथकरवा बुनकरों के कल्याणार्थ केंद्रीय सरकार द्वारा अनेक विकासात्मक योजनाएं आरम्भ की गई हैं। योजनाओं की सूची और प्रत्येक योजना के लिए वित्तीय सहायता दर्शाने वाला एक विवरण संलग्न है।

### विवरण

क्रमांक	योजना का नाम	1980-81 में निवेश की गई राशि (लाख रु० में)
1.	बुनकर सहकारी कताई मिलें स्थापित करने के लिए एन०सी०डी०सी० की सहायता	300.00
2.	निर्यात उत्पादन परियोजनाएं	150.00
3.	हथकरवा बुनकरों की एपेक्स विपणन समितियों को शोयर पूंजी सहायता	250.00
4.	राज्य हथकरवा विकास निगमों को शोयर पूंजी सहायता।	200.00
5.	प्राथमिक बुनकर समितियों को शोयर पूंजी ऋण सहायता	350.00
6.	करवा-पूर्व और करवा-पश्चात् प्रोसैसिंग सुविधाओं के सृजन के लिए सहायता।	200.00
7.	प्रबंधकीय कार्मिक प्रशिक्षण	20.00
8.	प्रचार एवं प्रदर्शनियां	60.00
9.	बुनकर सहकारी समितियों का प्रबंधकीय आर्थिक सहायता।	150.00
10.	हथकरवा बुनकरों को निरन्तर रोजगार प्रदान करने और समाज के कमजोर वर्गों को सस्ता कपड़ा उपलब्ध कराने के लिये हथकरवा जनता कपड़ा योजना	3000.00